CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001

No. L-1/236/2018/CERC

PUBLIC NOTICE

Dated:

5.10.2023

Subject: Public hearing on Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (Fourth Amendment) Regulations, 2023.

The Commission had issued the Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (Fourth Amendment) Regulations, 2023 on 10.09.2023 and last date of inviting comments/objections/suggestions was 1.10.2023.

2. It has been decided to hold a public hearing on the above subject on **19.10.2023 at 03:00 PM** as per the details given below: -

Date	Venue	Timing	Invitee
19 th	Online Video	03:00 PM	Representatives of Central/State
October,	Conferencing		Governments/ Load Despatch
2023			Centers/ State utilities/ CPSUs/
(Thursday)			CTU/ STUs/ transmission licensees/
			trading licensees/ Power Exchanges/
			individual experts/ NGOs/ IPPs /
			financial institutions/ consultancy
			firms/individual consumer or any
			other individual

- 3. The Commission values your views and firmly believes that your participation/ participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. Therefore, I request you to attend the hearing on 19.10.2023 or depute a responsible officer of your organization fully conversant with the subject matter.
- 4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be communicated to the undersigned by 17.10.2023. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may be planned to be limited to a duration of 5-10 minutes and be covered in not more than 8 to 10 slides. The advance copy of the presentation may be emailed to ecourtastt101@cercind.gov.in and puneet.arora46@nic.in. A line in confirmation about the participation in the hearing would be highly appreciated.

Sd/-(Harpreet Singh Pruthi) Secretary